

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 34 OF 2025

IN THE MATTER OF:

Sunil Sharma

....PETITIONER

VERSUS

State of Haryana & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 30.05.2025)

Sunil Sharma

....PETITIONER

VERSUS

1. State of Haryana

Through Additional Chief Secretary,
Department of Environment & Climate Change,
Government of Haryana,
Haryana, Bay No. 55-58, 2nd Floor, Paryatan Bhawan,
Sector-2, Panchkula-134109
Email: ronz.chd-mef@nic.in/ environment@hry.nic.in

....(RESPONDENT NO.1)

2. Haryana State Pollution Control Board

Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hspcb@hry.nic.in/ hqhspcb@hspcb.org.in
hspcbho@gmail.com/ hspcbrojr@gmail.com

....(RESPONDENT NO.2)

3. Municipal Corporation, Faridabad

Through its Commissioner,
BK Chowk, Narela Rajeev Nagar, Nehru Ground,
New Industrial Township, Faridabad, Haryana 121001
Email: dulbhry@hry.nic.in/
faridabadsmartcitylimited@gmail.com

....(RESPONDENT NO.3)

4. District Magistrate, Faridabad

Room No.- 111, 1st Floor, Mini Secretariat,
Sector-12, Faridabad 121004
Email: dcfbd@hry.nic.in/ comm.fbd-hry@gov.in

....(RESPONDENT NO.4)

5. Devender Maan

Resident of B1/118/ Block B,
Sector-11, Faridabad-121006

....(RESPONDENT NO.5)

6. Shri Radha Kishan Trust

....(RESPONDENT NO.6)